

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 4
37(ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

.... Petitioner/Applicant

v.

M/s. U.P Hotels Ltd. & Ors

.... Respondent

Order U/s. 397/398

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. Manu Nair, Adv. Medha Sachdev Adv.
Riya Basu, Adv. Simra Malhotra

For the Respondent : Adv. Vaibhav Mahajan & Adv. Srishti
Agrawaal

Mr. Ansh Singh Luthra, Mr. Harmanpreet
Singh Kohli, Mr. Manmeet Singh, Adv.
Adv. Ankit Sibbal, Adv. Amankant Mishra for
R-2

ORDER

IA(CA)-286/2022

Mr. Manu Nayar, Ld. Counsel appearing for the Petitioner states that mediation proceedings in this case are still going on and seeks adjournment. At his request, list the matter on 19.10.2023

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

31.08.2023
Lalit